

Sub. :- Regarding Quotation for Books, Bare Acts and Swamy's Books.

Sir/ Madam,

You are requested to send the quotation for the latest editions of Books, Bare Acts and Swamy's Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054** on or before **12-12-2018 (Wednesday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **12-12-2018 (Wednesday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Books, Bare Acts and Swamy's Books.

You should quote the rates of the latest edition of **Books, Bare Acts and Swamy's Books**, for which you are required to submit the sample(s). **Without Sample(s) of the Books, Bare Acts and Swamy's Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

Jai Bhagwan

(JAI BHAGWAN)

Senior Judicial Assistant in Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

LIST OF BOOKS, BARE ACTS AND SWAMY'S BOOKS

S. NO.	NAME OF THE BOOK/BARE ACT/SWAMY'S BOOK	AUTHOR/PUBLISHER	NO.OF COPIES
1	COMPILATION ON NEW PENSION SCHEME FOR CENTRAL GOVERNMENT STAFF	SWAMY'S	17 = 11 + 6
2	GENERAL FINANCIAL RULES	SWAMY'S	17 = 11 + 6
3	MASTER MANUAL FOR DDO's & HEAD OF OFFICES PART - 1 FINANCE AND ACCOUNT	SWAMY'S	17 = 11 + 6
4	MASTER MANUAL FOR DDO's & HEAD OF OFFICES PART - 2 ESTABLISHMENT	SWAMY'S	17 = 11 + 6
5	LEAVE RULES MADE EASY	SWAMY'S	17 = 11 + 6
6	COMPILATION ON OVERTIME ALLOWANCE TO CENTRAL GOVERNMENT EMPLOYEES	SWAMY'S	17 = 11 + 6
7	COMPILATION ON LIST OF MAJOR AND MINOR HEAD OF ACCOUNTS OF UNION & STATES	KANCHAN PUBLISHERS	17 = 11 + 6
8	PREVENTION OF CORRUPTION ACT, 1988	BARE ACT	30 = 5 X 6
9	THE COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF HIGH COURTS ACT, 2015	BARE ACT	131 = 125 + 6
10	FOOD SAFETY AND STANDARDS ACT	BARE ACT	2
11	LAND ACQUISITION ACT	PROMINENT/ AVAILABEL AUTHORS	18 = 12 + 6
12	INDIAN SUCCESSION ACT	PROMINENT/ AVAILABEL AUTHORS	18 = 12 + 6
13	WILLS AND PROBATE	PROMINENT/ AVAILABEL AUTHORS	18 = 12 + 6